

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-83/1994/7720/A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Geeta Baishya Changkakati,
Principal Judge,
Family Court, Dhubri.

Dated Guwahati the th 18 December, 2019.

Sub: **Charge.**

Ref:- Letter No. **F.C. XII-1-2019/534/E dtd. 12.12.2019**

Madam,

With reference to the above, I am directed to inform you that the Chief Judicial Magistrate, Dhubri and in his absence the Judicial officer who will remain in charge of the Court and office of the Chief Judicial Magistrate, Dhubri has been directed to remain in charge of the Family Court, Dhubri in the absence of both the Principal Judge and Counsellor during the period from the morning of 24.12.2019 till the morning of 02.01.2020.

Yours faithfully,

sd/-

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JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-83/1994/7721-A, dated 18.12.19

Copy forwarded for information to:

1. The Chief Judicial Magistrate, Dhubri.
2. The Systems Analyst, Gauhati High Court, Guwahati.



JT. REGISTRAR (VIGILANCE)

